

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1394

ANSWERED ON:02.03.2006

CERTIFICATION FOR AIRPORTS

Saradgi Shri Iqbal Ahmed;Sugavanam Shri E.G.;Veerendra Kumar Shri M.P.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the total number of airport in country;
- (b) whether most of the airports do not meet the standards set up by International Civil Aviation Organisation (ICAO);
- (c) if so, the reasons therefor and the details of the airports which meet the standards prescribed by ICAO;
- (d) whether the Government has decided to make it mandatory for all airports in the country to get themselves certified on international standards;
- (e) if so, the details thereof; and
- (f) the steps being taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

- (a) There are 454 airports / airstrips in the country. Of these, 97 are owned by Airports Authority of India (AAI), 158 are owned by various State Governments, 138 are owned by Ministry of Defence and 61 are private airports / airstrips.
- (b) No, Sir. Most of the operational airports owned by AAI meet the standards set up by International Civil Aviation Organisation (ICAO). Steps are continuously taken to improve the standards at remaining airports of AAI.
- (c) The reasons for some of the airports not meeting the ICAO standards can be attributed to non-availability of land adjoining the airport boundary, uncontrolled development around the airport and rapid growth of air traffic causing crowd at terminal building and car park area of various airports.
- (d), (e) & (f) Action has been initiated for compulsory licensing of all airports in India.